

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 264/2025

**IN THE MATTER OF:**

Residents Welfare Association  
Savita Vihar

... Applicant

Vs

Irrigation & Flood Control Department  
(PWD) & Ors.

... Respondent(s)

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FILED BY:

NEW DELHI  
DATED: 02.09.2025

  
(JYOTI MENDIRATTA)  
Advocate for the GNCT of Delhi  
Ph: 9811136141  
jmalawoffices@gmail.com

  
Executive Engineer  
Civil Division-III  
Irr. & Flood Control Deptt.  
Govt. of NCT of Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

1

ORIGINAL APPLICATION NO. 264/2025

**IN THE MATTER OF:**

Residents Welfare Association  
Savita Vihar

... Applicant

Vs

Irrigation & Flood Control Department  
(PWD) & Ors.

... Respondent(s)

**REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1-  
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF  
NCT OF DELHI**

**MOST RESPECTFULLY SHOWETH:-**

I, Shobhit Jain, S/o Sh. Mool Chand Jain age 48 years, working as Executive Engineer, Irrigation & Flood Control Department, CD-III, Govt. of NCT of Delhi, having its office at L.M. Bundh Office Complex, Shastrri Nagar-110031, do hereby solemnly affirm and declare as under:

1. That this Hon'ble Tribunal is seized of the grievance made by the Applicant alleging dumping of construction debris and obstruction on account of sewage in the Ghazipur drain in the present Original Application. The Applicant has claimed that debris from the elevated corridor (Chaudhary Charan Singh Marg) alongside the drain has been dumped into the drain by the executing agency, resulting in obstruction of flow, stagnation of water, and consequent health hazards including mosquito breeding.



Executive Engineer  
Civil Division-III  
Irr. & Flood Control Deptt.  
Govt. of NCT of Delhi

2. At the outset, it is respectfully submitted that the drain in question is not the Ghazipur Drain but Trunk Drain No. 2 (TD-2), which is an open storm water drain running alongside Savita Vihar and Yojna Vihar colonies. The said drain is maintained by the Answering Department.
3. That TD-2 originates downstream of GT Road near Dilshad Garden Metro Station and outfalls into the Ghazipur Drain near Tata Telco T-Point. It carries discharge from several feeder drains maintained by other agencies such as PWD, DJB and MCD.
4. That the elevated road in question, namely the Anand Vihar – Apsara Border Flyover, was constructed by PWD through its contractor, M/s Gawar Construction Ltd. During the course of construction, Pile Heads, Concrete remains, debris, soil and other material entered the drain. The Answering Department addressed various letters to PWD as well as the said contractor, requesting removal of the deposited material so as to ensure the free flow of water. Copies of letters dated 21.04.2025, 21.05.2025, 29.05.2025, 04.06.2025, 20.06.2025 and 19.07.2025 are annexed hereto as *Annexure-A (Colly)*.
5. That PWD, in coordination with the Answering Department, has since removed malba, pile caps, debris including concrete slabs and boulders by deploying adequate resources to restore the free flow of water. Photographs showing the remedial action are annexed as *Annexure-B*.
6. That in parallel, the Answering Department has carried out de-silting of the drain. Presently, free flow of water is being maintained, depressions have been levelled, and no stagnation of water exists in the drain. Photographs in this regard are annexed as *Annexure-C*.



Executive Engineer  
Civil Division-III  
Irr. & Flood Control Deptt.  
Govt. of NCT of Delhi

7. That TD-2 does not fall in the category of Out falling drains (22+2) i.e drains which directly outfall into River Yamuna, as wrongly contended by the Applicant. The allegation of "step-brotherly treatment" of certain drains in para 13 of the OA is also baseless, as TD-2 drain is not in outfall drain. The Answering Department submits that cleaning and maintenance of all drains under its purview is undertaken periodically with equal diligence.
8. That insofar as the issue of foul odour or mosquito breeding is concerned, it is primarily attributable to the ingress of untreated sewage from upstream and adjoining areas. The collection, transportation and treatment of sewage falls within the mandate of Delhi Jal Board (DJB).
9. That TD-2 is a storm water drain, meant solely for discharge of storm water from its catchment area. The I&FC Department does not discharge any sewage or toxic effluent into the said drain. Consequently, no environmental damage is attributable to the Answering Department.
10. That plantation has been undertaken at various suitable sites along the drain, without obstructing maintenance operations. The banks of the drain are kept accessible for movement of machinery for de-silting and removal of excavated silt.
11. That the Answering Department holds the highest respect for the orders and authority of this Hon'ble Tribunal. The present reply is submitted for the kind consideration of this Hon'ble Tribunal.



DEPONENT

Executive Engineer  
Civil Division-III  
Irr. & Flood Control Deptt.  
Govt. of NCT of Delhi

VERIFICATION :

Verified at New Delhi on this 27<sup>th</sup> day of August, 2025 that the contents made in the abovementioned affidavit are true and correct to the best of my knowledge and from information received by me which I believe to be true and correct and are also nothing material has been suppressed or concealed therein.

  
DEPONENT

Executive Engineer  
Civil Division-III  
Irr. & Flood Control Deptt.  
Govt. of NCT of Delhi



51

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION-III:  
IRRIGATION & FLOOD CONTROL DEPARTMENT:  
GOVT. OF NCT OF DELHI: L.M. BUND OFFICE COMPLEX,  
SHASTRI NAGAR, DELHI-110031:  
PHONE NO.: 011-21210860, Email: ifcdiii@gmail.com



F.No.: EE/CD-III/DB/TD-II/2025-26/ 6055

Dated: 21-4-2025

To,

✓ The Executive Engineer  
Flyover Project Div. F-51,  
Opp. Gate No. 9,  
IG Stadium, Below Ring Road,  
By-pass Flyover ITO,  
New Delhi - 110002.

ANNEXURE- A (COLLY)

**Sub: Regarding Desilting of Trunk Drain - II at left from RD 3200m (Near Yojna Vihar) to 4000m (Surya Nagar) on Chaudary Charan Singh Ghazipur Road.**

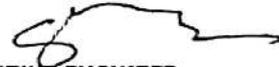
Sir,

De-silting work of TD-II is in progress by the department. Due to construction of new flyover on Chaudhary Charan Singh Ghazipur Road from Railway line to Surya Nagar chowk, Right bank of drain has been covered by Slip Road and footpath along the road. Therefore, Desilting over the bank of drain is not possible, due to construction of above.

During site visit of Barapullah and other drains by Hon'ble LG, Hon'ble CM, Hon'ble Minister (I&FCD) and higher dignitaries, clear direction has been issued for complete desilting and disposal work of all drain till 30<sup>th</sup> April and 31<sup>st</sup> May respectively. In view of onset monsoon, frequent visits of higher dignitaries can be occurred any time. However, this office has to submit the weekly disposal/desilting progress in Hon'ble NGT court also.

Ownership of Land both side bank of drain pertains to I&FC Department and work is of urgent nature that cannot be delayed. So, it is hereby informed that desilting of drain through long boom excavator is to be done by deploying machines on footpath from Yojna Vihar to near Surya Nagar and Desilted earth shall be disposed of before due date of disposal. Any damages occur during the desilting and disposal at given location, same shall be restored by this office. If any objection, same may be intimate to this office as earliest as possible and feel free to contact to concerned EE/CD-III (9958890103) and AE-II (8445005511).

Your's faithfully,

  
EXECUTIVE ENGINEER  
CIVIL DIVISION - III

F.No.: EE/CD-III/DB/TD-II/2025-26/  
Copy to:

Dated:

1. The CE ZONE - II, L.M. Bund Office Complex, Shastri Nagar, Delhi-110031.
2. The SEFC-I, L.M. Bund Office Complex, Shastri Nagar, Delhi-110031.
3. Assistant Engineer-II, CD-III for information please.

EXECUTIVE ENGINEER  
CIVIL DIVISION - III

OFFICE OF THE ASSISTANT ENGINEER-II,  
CIVIL DIVISION-III: IRRIGATION & FLOOD  
CONTROL DEPARTMENT: GOVT. OF NCT OF  
DELHI: L.M. BUND OFFICE COMPLEX, SHASTRI  
NAGAR, DELHI-110031:  
PHONE NO.: 011-21210867-68, Email:  
ifccdi@gmail.com

Without Stamp

OFFICE OF THE ASSISTANT ENGINEER-II  
CIVIL DIVISION-III: IRRIGATION & FLOOD  
CONTROL DEPARTMENT: GOVT. OF NCT OF  
DELHI: L.M. BUND OFFICE COMPLEX, SHASTRI  
NAGAR, DELHI-110031:  
PHONE NO.: 011-21210867-68, Email:  
ifccdi@gmail.com

No: AE-II/CD-III/Misc./2025-26/

Dated:

To,

The Executive Engineer,  
Flyover Projects Division-F-51,  
Opp. Gate No.9, I.G. Stadium,  
Below Ring Road,  
By Pass Flyover I.T.O.  
New Delhi-110002.

**Sub: Request for Urgent Removal of Construction Debris from Trunk  
Drain near Anand Vihar-Apsara Border Flyover, Yojana Vihar- Reg.**

**Reference:**

1. Letter received from RWA C Block, Yojana Vihar, dated 22/04/2025.
2. Previous communication dated 16/10/2024 regarding the same issue.

Sir,

This office is in receipt of a representation from the Residents Welfare Association (RWA), C Block, Yojana Vihar, highlighting a serious public health and environmental concern due to the accumulation of construction debris in the Trunk Drain along the stretch adjacent to the newly constructed 1.4 km-long elevated road/flyover from Anand Vihar ISBT to GT Road Shahdara, under your department's jurisdiction.

The residents have reported that mounds of construction material, soil, and debris—believed to be generated during the above flyover's construction—have been dumped into the drain, resulting in stagnant sewage water. This stagnation has led to:

- Mosquito breeding, increasing the risk of vector-borne diseases
- Foul odors, causing discomfort and reducing the quality of life for nearby residents
- Water overflow and seepage, creating unhygienic conditions and threatening the structural integrity of nearby roads and properties.

The matter has now become pressing and necessitates immediate intervention. You are therefore requested to take up the matter on priority and arrange for:

- Complete removal of debris and construction waste from the affected stretch of the Ghazipur Drain.
- Restoration of the free flow of stormwater and sewage in this drain segment

DB  
N.C.H.  
22/5/25

5309  
5309  
22-5-2025

- Preventive measures to avoid future dumping in coordination with site contractors and supervising engineers

A joint inspection, if required, may be scheduled at the earliest with officers from your department RWA and this office to facilitate prompt resolution.

An early and positive response will be highly appreciated.

Yours faithfully,

(KRISHNA KUMAR)  
ASSISTANT ENGINEER-II, CD-III  
(84450-05511)

No.: AE-II/CD-III/Misc/2025-26/31

Dated: 21/5/2025

Copy forwarded to: -

1. The Executive Engineer, CD-III for kind information please.
2. The Executive Engineer, PWD (M-211) Shahdara Road Division, Second Nizamudin Bridge, Delhi-110091.
3. Residents Welfare Association C-Block, Yojana Vihar (Regd.) C-462, Yojana Vihar, Delhi-110092.
4. Concerned JE for information. (82199-70512)

  
ASSISTANT ENGINEER-II, CD-III



OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION-III  
 IRRIGATION & FLOOD CONTROL DEPARTMENT  
 GOVT. OF NCT OF DELHI, L.M. BUND OFFICE COMPLEX,  
 SHASTRI NAGAR, DELHI-110031  
 PHONE NO.: 011-21210860, Email: ifloodnct@gmail.com

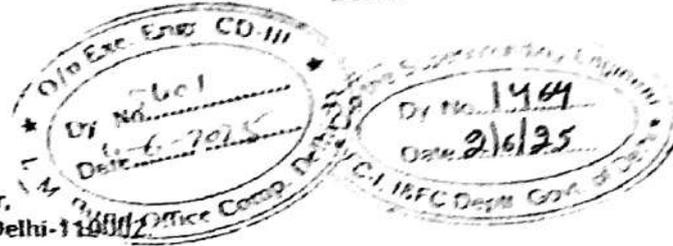


F.No.: EE/CD-III/CORRES/2025-26/

Dated:

To:

The Executive Engineer,  
 Flyover Project Division F-51,  
 Public Works Department  
 Govt. of NCT of Delhi,  
 Under Ring Road, Bypass Flyover,  
 Opp Of I.G. Stadium, Gate No. 9, Delhi-110012



Sub: Construction of footpath & allied works on the left bank of Trunk Drain-II between "RD-2830m to 3180, RD-3230 to RD 3630m, RD-3650m to RD-3938m."- Permissions NOC sought by PWD.

Reference : EE/CD-III/T-01/2023-2024/1549-63  
 AE/CD-III/DB/Misc./ 2025-26/31

Dated : 27/06/2023  
 Dated : 21/05/2025

Sir,

With reference to above mentioned references-1 in NOC it was clearly mentioned that 6 m bank should be left for cleaning / desilting of drain but the whole bank is encroached by your department for constructing footpath and parapet wall on left bank of Trunk Drain-II, which is creating hindrance for desilting of drain. As per the NGT guidelines, structures which are making hindrance for cleaning of drain, shall be removed. As per NOC issued by this department clearance of 6m for machine movement is to be taken.

Please refer to letter AE/CD-III/DB/Misc./ 2025-26/31 Dated : 21/05/2025 by which it was requested you to clean out the malba which is dumped / disposed into drain during construction of flyover, still No action is taken regarding this matter. Requested to please provide the details How much Land of I&FC is occupied/taken in Construction of Footpath and Parapet.

EXECUTIVE ENGINEER  
 CIVIL DIVISION - III

F.No.: EE/CD-III/CORRES/2025-26/ 7005  
 Copy to:

Dated: 29-5-2025

1. The Chief Engineer (I&FC) Zone-II, Govt. of Delhi, L.M. Bund Office Complex, Shastri Nagar Delhi-110031, for kind information please.
2. The Superintending Engineer (Flood Circle-I), Govt. of Delhi, L.M. Bund Office Complex, Shastri Nagar Delhi-110031, for kind information please.
3. Assistant Engineer-II for information and report and for strict compliance.

*SE/FCI*  
 I ensure that conditions of NOC does not get violated at any cost.  
 EXECUTIVE ENGINEER  
 CIVIL DIVISION - III  
 30/5/25

1745  
 30/5/25  
 to Comd.  
 2025/05/30



OFFICE OF THE ASSISTANT ENGINEER-II,  
CIVIL DIVISION-III: IRRIGATION & FLOOD CONTROL  
DEPARTMENT:  
GOVT. OF NCT OF DELHI: L.M. BUND OFFICE COMPLEX,  
SHASTRI NAGAR, DELHI-110031:  
PHONE NO.: 011-21210860, Email: ifccdiii@gmail.com



No.AE-II/CD-III/Misc./2025-26/

Dated:-

To,

M/s Gawar Construction Ltd.  
DSS-378, Sector-16&17  
Hisar -125005.

**Sub: Regarding urgent removal of Construction Malba/debris and C&D waste from Trunk Drain-II near Anand Vihar-Apsara Border Flyover, Yojna Vihar.**

Sir,

With reference to letter No. 54(32)/EE/F-51/PWD/2025-26/274 dated 26.05.2025, you was directed to removal of construction debris from Trunk Drain-II near Anand Vihar -Apsara Border Flyover, Yojna Vihar. But till date no action is taken by you.

Considerably reducing the carrying capacity of drain which cause flooding /afflux in upstream area and violation of NOC /NGT guidelines.

Further, you are directed to remove the obstruction/ debris/C&D waste from drain bed of TD-II at the earliest as the flood season is approaching nearby and rainfall also started for removal of debris, malba and C&D waste lying on bed of drain which is obstructing the flow of drain. Otherwise, a challan will be issue for the violation in accordance to the order of National Green Tribunal (NGT) OA No. 6/2012 title Manoj Mishra Vs. UOI dated 13.01.2025 and 02.03.2025.

ASSISTANT ENGINEER-II/CD-III

No.AE-II/CD-III/Misc./2025-26/46

Dated:- 4/6/25

Copy to:-

1. Executive Engineer, CD-III, For information please.
2. The Executive Engineer F-51, Flyover Project Division.F-51, PWD , Delhi for information and necessary action.



ASSISTANT ENGINEER-II/CD-III

Gmail

Executive Engineer Civil Division-III &lt;ifccdiii@gmail.com&gt;

**Handing Over of newly constructed Corridor development work at Road No. 56 between Anand Vihar ROB, and Apsara border ROB New Delhi.**

Executive Engineer Civil Division-III &lt;ifccdiii@gmail.com&gt;

Fri, Jun 20, 2025 at 11:02  
AN

To: "A.K. Yadav EE, F51" &lt;eepwddelhi51@gmail.com&gt;

Cc: Ee m211 &lt;eepwddelhim211@gmail.com&gt;, "Chief Engineer, Flyover" &lt;cepwdflyover@gmail.com&gt;, "SE, Shahdara Circle (M-23)" &lt;se.m23-pwd@delhi.gov.in&gt;, GYAN PRAKASH BANSAL &lt;cpmpwddelhi5@gmail.com&gt;, cepwddelhimzm2@gmail.com, AEF 513 &lt;aeflyover513@gmail.com&gt;

Respected Sir,

Please refer to your letter. In enclosed photographs Malba, C&D, Concrete blocks, Pile remaining are removed by Departmental machine of I&FC. M/s Gawar construction has done nothing in removing the debris of the bridge. No Officials of Gawar const. has contacted till date. Requested to direct concerned company for earlier removal and disposal of Concrete material removed by I&FC lying on the footpath or side of road. It is to be intimated that a case has been filed at Hon NGT regarding the same. Details of whom will be shared soon.

With Regards,  
EE, CD-III

[Quoted text hidden]

No. E/CD III/Cores/2025-26/531

Dated 19.07.25

Executive Engineer  
 Civil Division-III  
 I&FC Department  
 17, Sector-17, Express Flyover,  
 Connaught Place, Station Code No. 9, Delhi-110002

**Name of work:- Request for urgent removal of Construction Debris from Trunk Drain -II near Anand Vihar-Apsara Border flyover, Yojna Vihar-req.**

Reference: E/CD III/Misc./2025-26/45-47 Dated 04/06/2025  
 E/CD III/DB/Misc./2025-26/31 Dated 21/05/2025  
 E/CD III/Cores/2025-26/004-07 Dated 29/05/2025  
 E/CD III/DB/ID II/2025-26/6055 Dated 21.04.2025

It is submitted that several letters have already been issued to the Executive Engineer and the concerned contractor of PWD regarding the removal of waste debris from the drain at the mentioned location(s). Despite repeated directions and reminders, no significant action has been taken so far, and the waste remains unattended, leading to serious sanitation and public inconvenience issues. In reference to the above communications, it is once again requested to kindly take necessary action for the removal of construction debris from Trunk Drain-II near Anand Vihar-Apsara Border flyover, Yojna Vihar.

Please note that NGT Application No. 264/2025 is currently under consideration in relation to this drain (copy attached). The drain pertains to the I&FC Department, and as part of compliance, all possible debris has already been removed by I&FC. However, due to the presence of large piles of construction material, cement concrete blocks and other concrete debris due to its heavier weight, complete removal is not possible using departmental resources and equipment.

The debris already removed from the drain is currently lying on the road, and we request your department to arrange for its proper disposal. Additionally, some large construction piles, debris still lying in the drain bed are beyond our capacity to clear. Since this construction debris originated from your agency's project activities, you are kindly requested to take immediate action for its removal.

Your immediate attention and necessary action in this matter will be highly appreciated to ensure compliance with environmental directives and to avoid any further adverse remarks from the Hon'ble Tribunal.

Encls: Photographs of TD-II Drain on Dated 19.07.2025

Yours faithfully,

EXECUTIVE ENGINEER  
 CIVIL DIVISION-III

No: EE/CD-III/Corres/2025-2026/

Dated: -

11A

1. Chief Engineer Zone II, I&L.
2. The Secretary, J. M. Band Office Complex, Shastri Nagar, Delhi-110031.
3. Flyover Project, Circle-5, PWD, Under Ring Road, Bypass Flyover, Opp. V.K. Stadium, Gate No. 9, Delhi-110002.
4. The Assistant Engineer-II, CD-III for information and pursue the matter on priority.
5. M. S. Gawar Construction Company, DSS-378, Sector-16-17, Hisar-125005.

EXECUTIVE ENGINEER  
CIVIL DIVISION-III

**OFFICE OF EXECUTIVE ENGINEER, CIVIL DIVISION-III  
IRRIGATION & FLOOD CONTROL DEPARTMENT  
GOVT. OF NCT OF DELHI: L.M. BUND OFFICE COMPLEX  
SHASTRI NAGAR, DELHI-110031  
PHONE NO. 011-21210860, E-mail:ifcdiii@gmail.com**

**F.No.: EE/CD-III/CORRES/2025-26/8110**

**Dated:19.07.2025**

To,  
The executive engineer,  
Flyover Project Division F-51  
Public Works Department  
Govt. of NCT of Delhi,  
Under Ring Road, Bypass Flyover,  
Opp of I.G. Stadium, Gate No. 9, Delhi-110002

**Name of work: Request for urgent removal of construction Debris from Trunk Drain-II near Anand Vihar-Apsara Border flyover, Yojna Vihar- reg.**

REFERENCE: AE-II/CD III/MISC/2025-26/45-47 Dated 04/06/2025  
AE/CD III/DB/MISC/2025-26/31 Dated 21/05/2025  
EE/CD-III/Corres/2025-26/7004- 07 Dated 29/05/2025  
EE/CD III/DB/TD II/2025-26/6055 Dated 21.04.2025

Sir,

It is submitted that several letters have already been issued to the executive engineer and the concerned contractor of PWD regarding the removal of waste debris from the drain at the mentioned location(s). Despite repeated letters and reminders, no significant action has been taken so far, and the waste remains unattended, leading to serious sanitation and public inconvenience issues. In furtherance to the above communications, it is once again requested to kindly take necessary action for the removal of construction debris from Trunk Drain-II near Anand Vihar-Apsara Border flyover, Yojna Vihar.

Please note that NGT Application No. 264/2025 is currently under consideration in relation to this drain (copy attached). The drain pertains to the I&FC Department, and as part of compliance, all possible debris has already been removed by I&FC. However, due to the presence of large piles of construction materials, cement concrete blocks and other concrete debris due to its heavier weight, complete removal is not possible using departmental resources and equipment.

The debris already removed from the drain is currently lying on the road, and we request your department to arrange for its proper disposal. Additionally, some large construction piles, debris still lying in the drain bed are beyond our capacity to clear. Since his construction debris originated from your agency's project activities, you are kindly requested to take immediate action for its removal.

Your immediate attention and necessary action in this matter will be highly appreciated to ensure compliance with environmental directives and to avoid any further adverse remarks from the Hon'ble Tribunal.

Encl. Photographs of TD-II Drain on dated 19.07.2025

Yours faithfully,

Sd /-  
19/07/2025

**EXECUTIVE ENGINEER  
CIVIL DIVISION-III**

**F.No.: EE/CD-III/CORRES/2025-26/**

**Dated:**

**Copy to:**

1. Chief Engineer, Zone-II, I&FC
2. the S.E. (F.C. 1), L.M. Bund Office Complex, Shastri Nagar, Delhi-110031
3. The Flyover Circle F-5, PWD, Under ring Road, Bypass Flyover, Opp. of I.G. Stadium, Gate No. 9, Delhi-110002
4. The Assistant Engineer-II, CD-III for information and pursue the matter on priority.
5. M/s Gawar Construction Company, DSS-378, sector-16-17, Hisar-125005

**EXECUTIVE ENGINEER  
CIVIL DIVISION-III**









Ram Prastha Mandir, Block C, Yojna Vihar, Anand Vihar, Delhi, 201011, India

Latitude  
28.66282771°

Local 01:40:15 PM  
GMT 08:10:15 AM

Longitude  
77.3200523°

Altitude 204 m  
Wednesday, 30.07.2025





GPS Map  
Camera Lite

Ram Prastha Crossing, Savita Vihar, Anand Vihar, Delhi, 201011, India

Latitude  
28.66036343°

Longitude  
77.31973651°

Local 10:28:41 AM  
GMT 04:58:41 AM

Altitude 208 m  
Monday, 28.07.2025



28-Jul-2025 11:43:45 am  
302° NW  
Anand Vihar  
New Delhi  
Delhi Division  
Delhi  
Altitude: 149.3m  
Speed: 0.0km/h  
Index number: 1365



67





GPS Map  
Camera Lite

Ram Prastha Mandir, Block C, Yojna Vihar, Anand Vihar, Delhi, 201011, India

Latitude  
28.66283852°

Longitude  
77.32008852°

Local 11:37:31 AM  
GMT 06:07:31 AM

Altitude 204 m  
Wednesday, 30.07.2025



GPS Map  
Camera Lite

Ram Prastha Mandir, Block C, Yojna Vihar, Anand Vihar, Delhi, 201011, India

Latitude  
28.66282771°

Longitude  
77.3200523°

Local 01:40:15 PM  
GMT 08:10:15 AM

Altitude 204 m  
Wednesday, 30.07.2025



GPS Map  
Camera Lite

Ram Prastha Mandir, Block C, Yojna Vihar, Anand Vihar, Delhi, 201011, India

Latitude  
28.66283206°

Longitude  
77.32005695°

Local 01:40:13 PM  
GMT 08:10:13 AM

Altitude 204 m  
Wednesday, 30.07.2025



30 Jul 2025 at 2:15:28 PM  
369, Block C  
New - 110092  
Delhi  
India



GPS Map Camera



**New Delhi, Delhi, India**  
 Ram Prastha Xing, Chaudhary Charan Singh Marg, Savita Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
 Lat 28.661054° Long 77.319805°  
 29/07/2025 09:53 AM GMT +05:30



GPS Map Camera



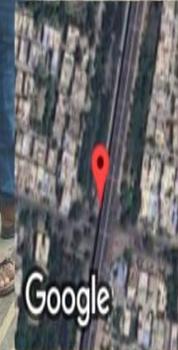
**New Delhi, Delhi, India**  
 62, Savita Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
 Lat 28.659999° Long 77.31977°  
 29/07/2025 09:04 AM GMT +05:30





GPS Map Camera

New Delhi, Delhi, India  
 D219, Block D, Vivek Vihar, New Delhi, Delhi 110095, India  
 Lat 28.664678° Long 77.320638°  
 29/07/2025 04:31 PM GMT +05:30



Google



GPS Map Camera

Delhi, Delhi, India  
 D-218 A, Rd Number 71, Block D, Vivek Vihar,  
 Delhi, Delhi 110095, India  
 Lat 28.664474° Long 77.320419°  
 29/07/2025 03:02 PM GMT +05:30



Google

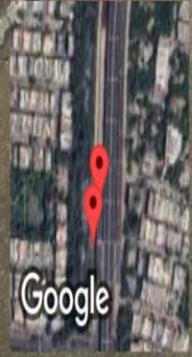






**New Delhi, Delhi, India**  
 Ram Prastha Xing, Chaudhary Charan Singh Marg, Savita Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
 Lat 28.661122° Long 77.319807°  
 29/07/2025 10:30 AM GMT +05:30

GPS Map Camera



**New Delhi, Delhi, India**  
 Ram Prastha Xing, Chaudhary Charan Singh Marg, Savita Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
 Lat 28.660882° Long 77.319859°  
 29/07/2025 09:20 AM GMT +05:30

GPS Map Camera



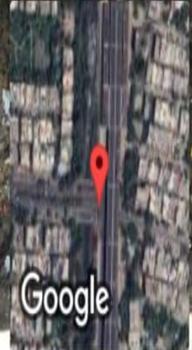






**New Delhi, Delhi, India**  
 Ram Prastha Xing, Chaudhary Charan Singh Marg, Savita Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
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GPS Map Camera

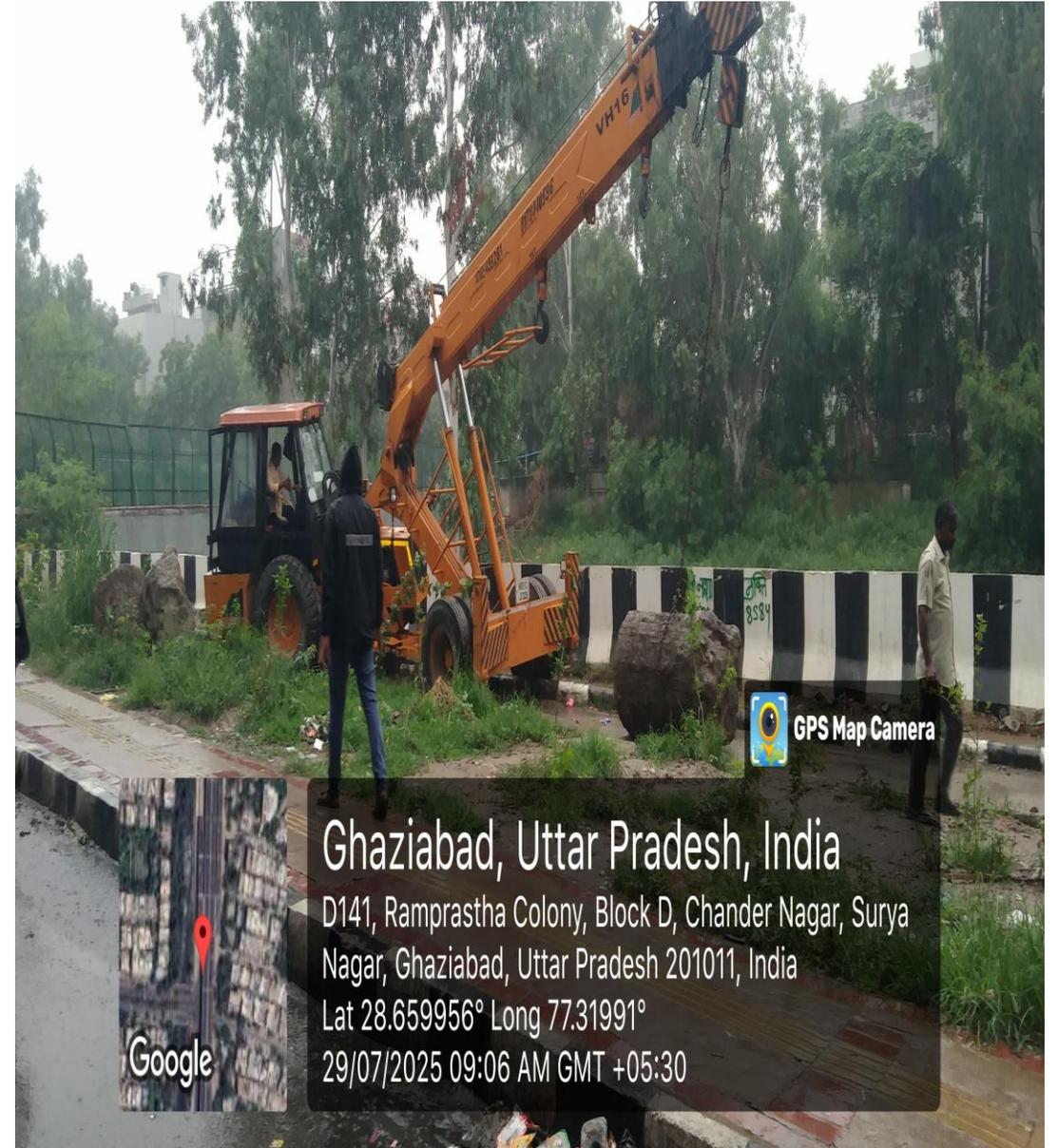


**Delhi, Delhi, India**  
 Ghazipur Rd, Ramprastha Colony, Block D, Savita Vihar, Anand Vihar, Delhi, Delhi 201011, India  
 Lat 28.659661° Long 77.319758°  
 29/07/2025 11:33 AM GMT +05:30

GPS Map Camera















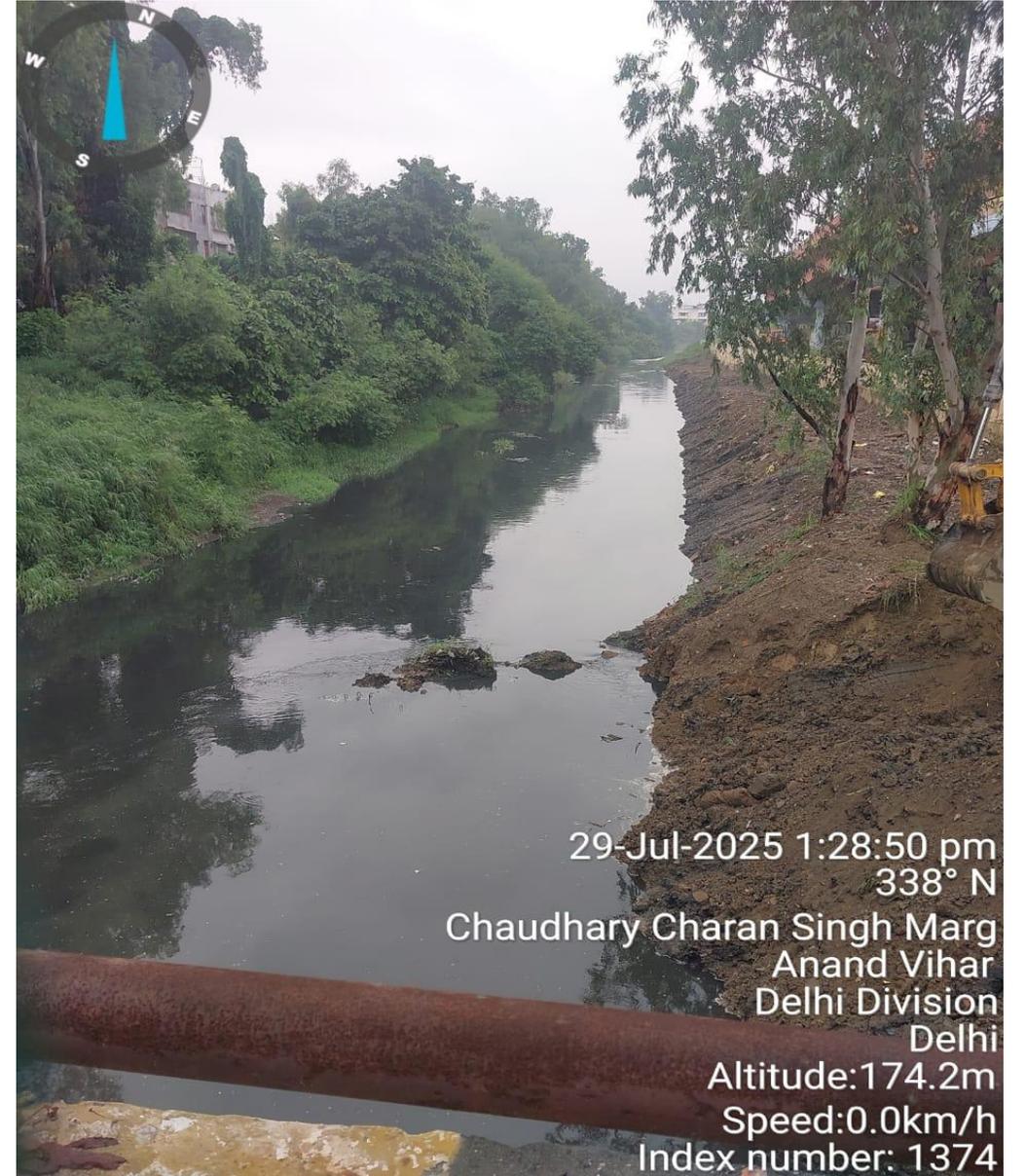




Delhi, Delhi, India  
 B-275, Block B, Vivek Vihar, Delhi, Delhi 110095, India  
 Lat 28.670153° Long 77.322504°  
 30/07/2025 09:13 AM GMT +05:30



Delhi, Delhi, India  
 B-275, Block B, Vivek Vihar, Delhi, Delhi 110095, India  
 Lat 28.670153° Long 77.322504°  
 30/07/2025 09:13 AM GMT +05:30





ANNEXURE- C

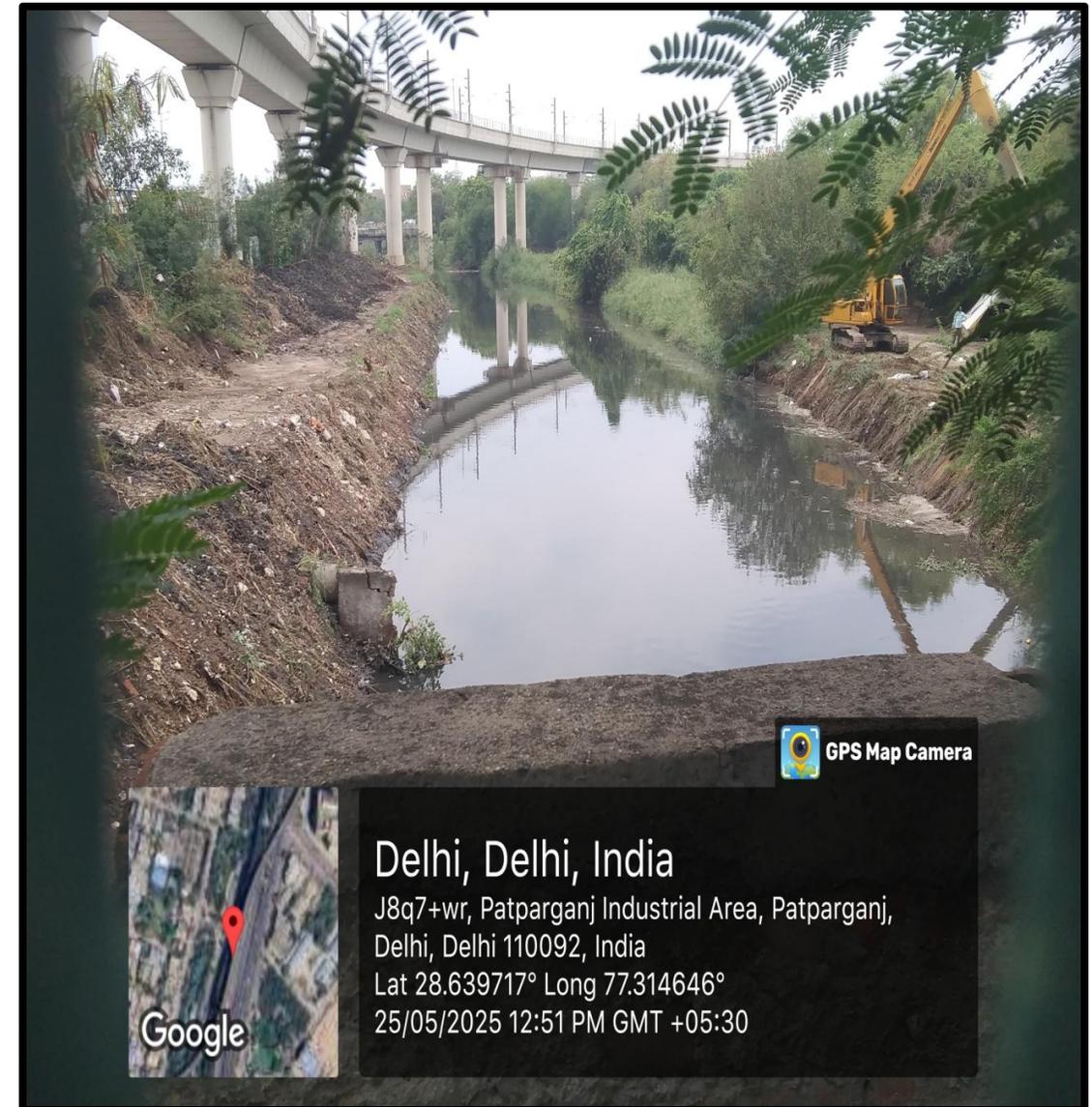
**Irrigation & Flood Control Department  
Govt. of NCT of Delhi  
Civil Division - III**

**Photo ATR in Reference to Hon'ble NGT O.A. No. 264/2025**

# Cleaning of TD-2 Drain (RD 91 400 to 0m) near TATA Telco



Before



After



**Before**

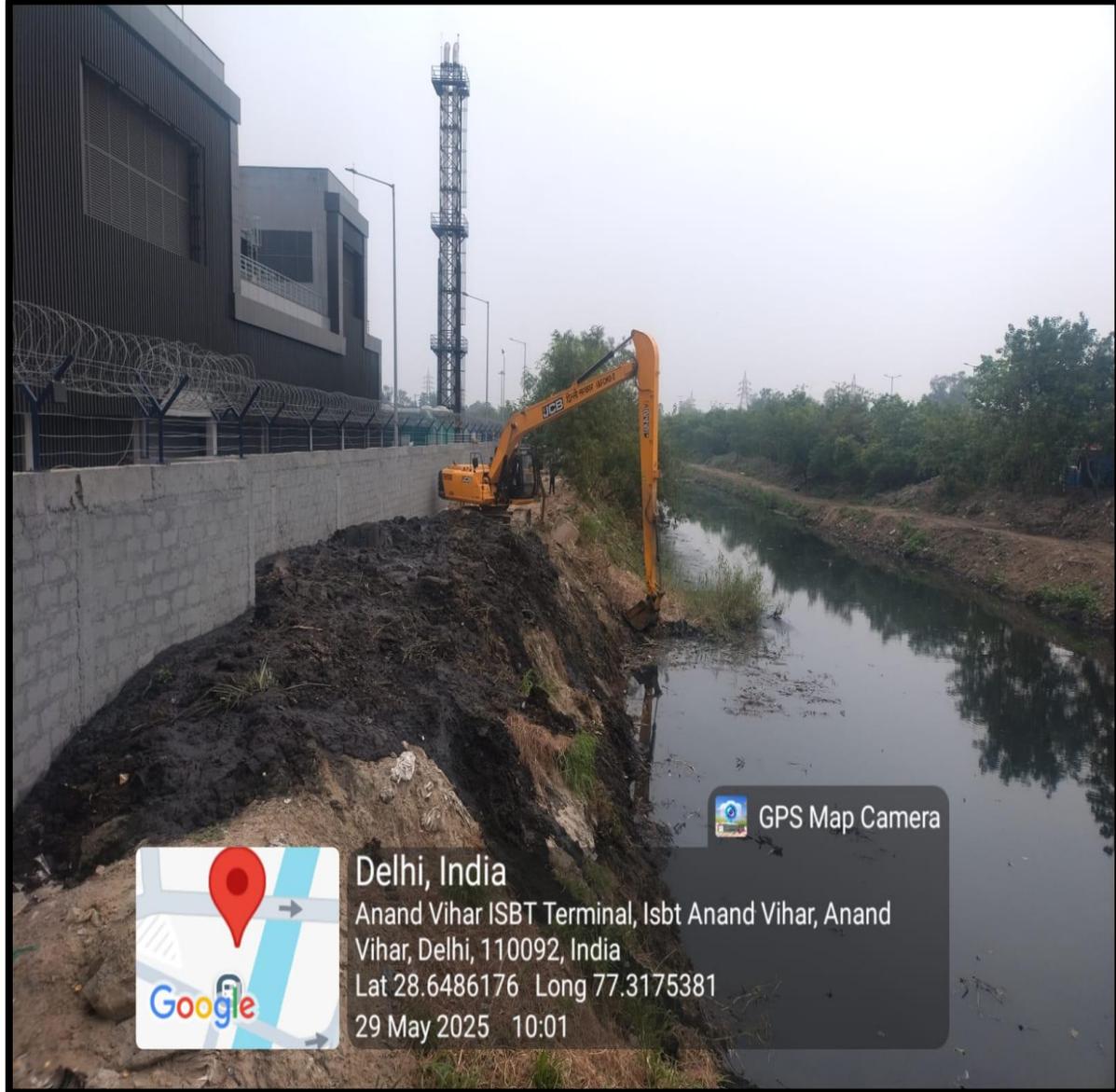


**After**

# Cleaning of TD-2 Drain (RD 1300 to 1900m) near Anand Vihar Metro station



Before



After

# Cleaning of TD-2 Drain (RD<sup>94</sup> 3200 to 2700m) near Yojna Vihar



Delhi, India  
74, Rd Number 71 A, Block C, Chander Nagar, Anand Vihar, Delhi, 110092, India  
Lat 28.6641829 Long 77.3204099  
07 Jun 2025 10:49

Before



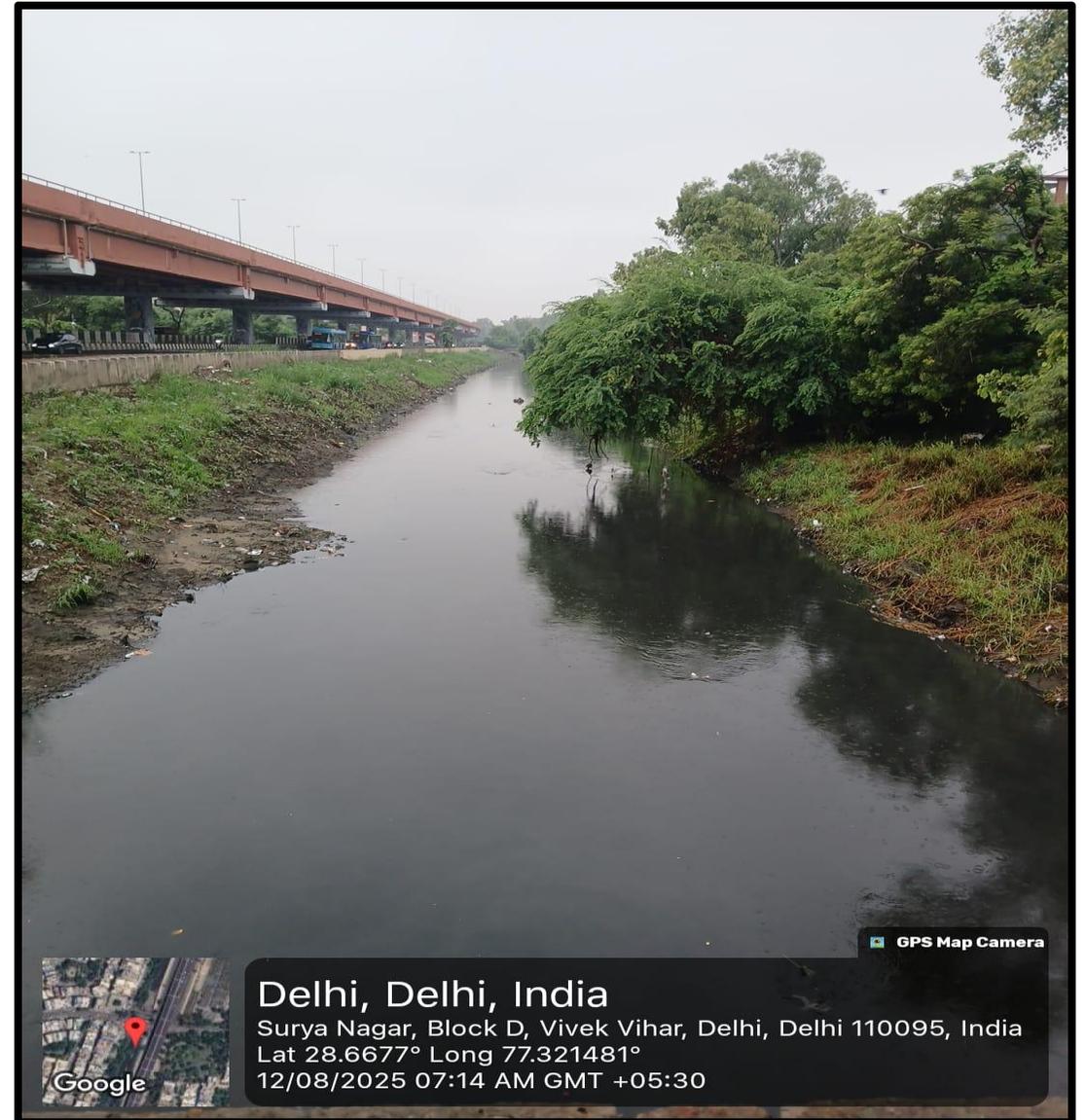
New Delhi, Delhi, India  
C369, Block C, Yojna Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
Lat 28.662375° Long 77.319689°  
14/08/2025 11:10 AM GMT +05:30

After

# Cleaning of TD-2 Drain (RD<sup>95</sup> 3600 to 3200m) near Vivek Vihar

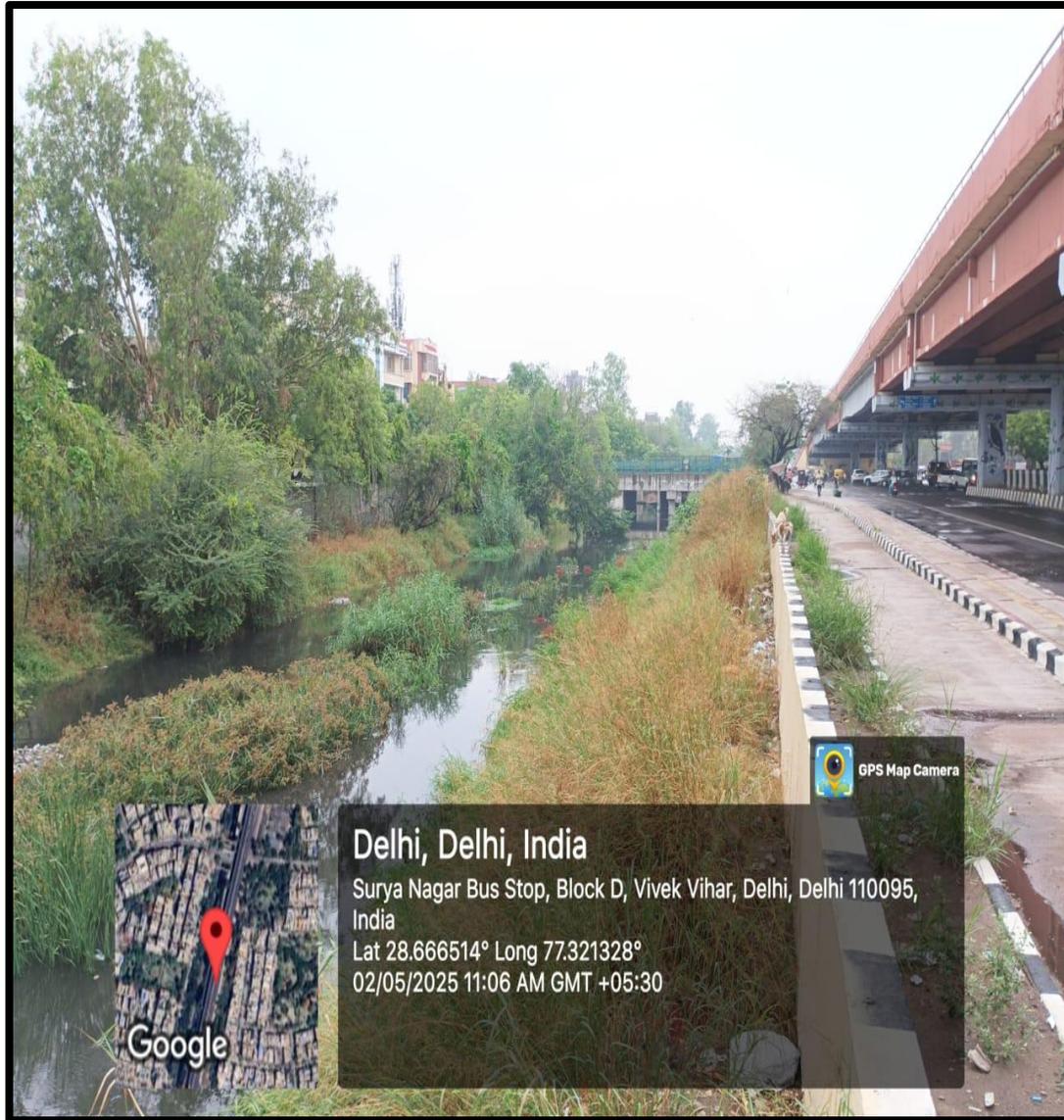


Before

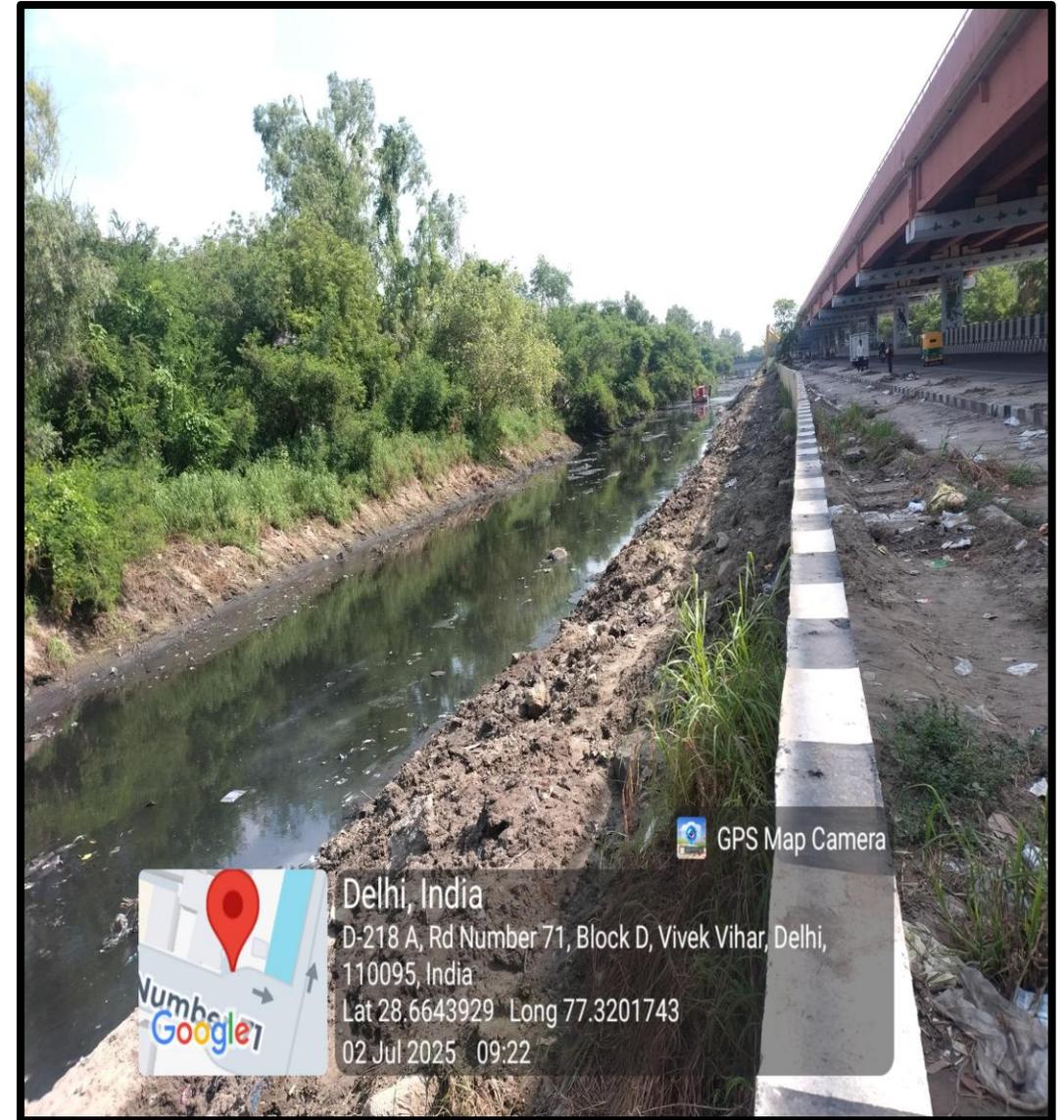


After

# Cleaning of TD-2 Drain (RD 3200 to 3600m) near Vivek Vihar

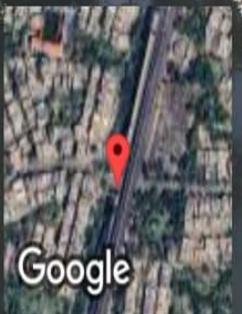


Before

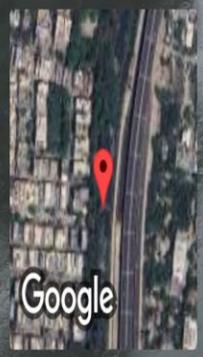


After

# Cleaning of TD-2 Drain (RD 3200<sup>87</sup> to 3600m) near Vivek Vihar



Delhi, Delhi, India  
M89c+7h9, Block B, Vivek Vihar, Delhi, Delhi 110095, India  
Lat 28.668078° Long 77.321637°  
21/05/2025 04:50 PM GMT +05:30



New Delhi, Delhi, India  
C369, Block C, Yojna Vihar, Anand Vihar, New Delhi, Delhi 110092, India  
Lat 28.662375° Long 77.319689°  
14/08/2025 11:22 AM GMT +05:30

Before

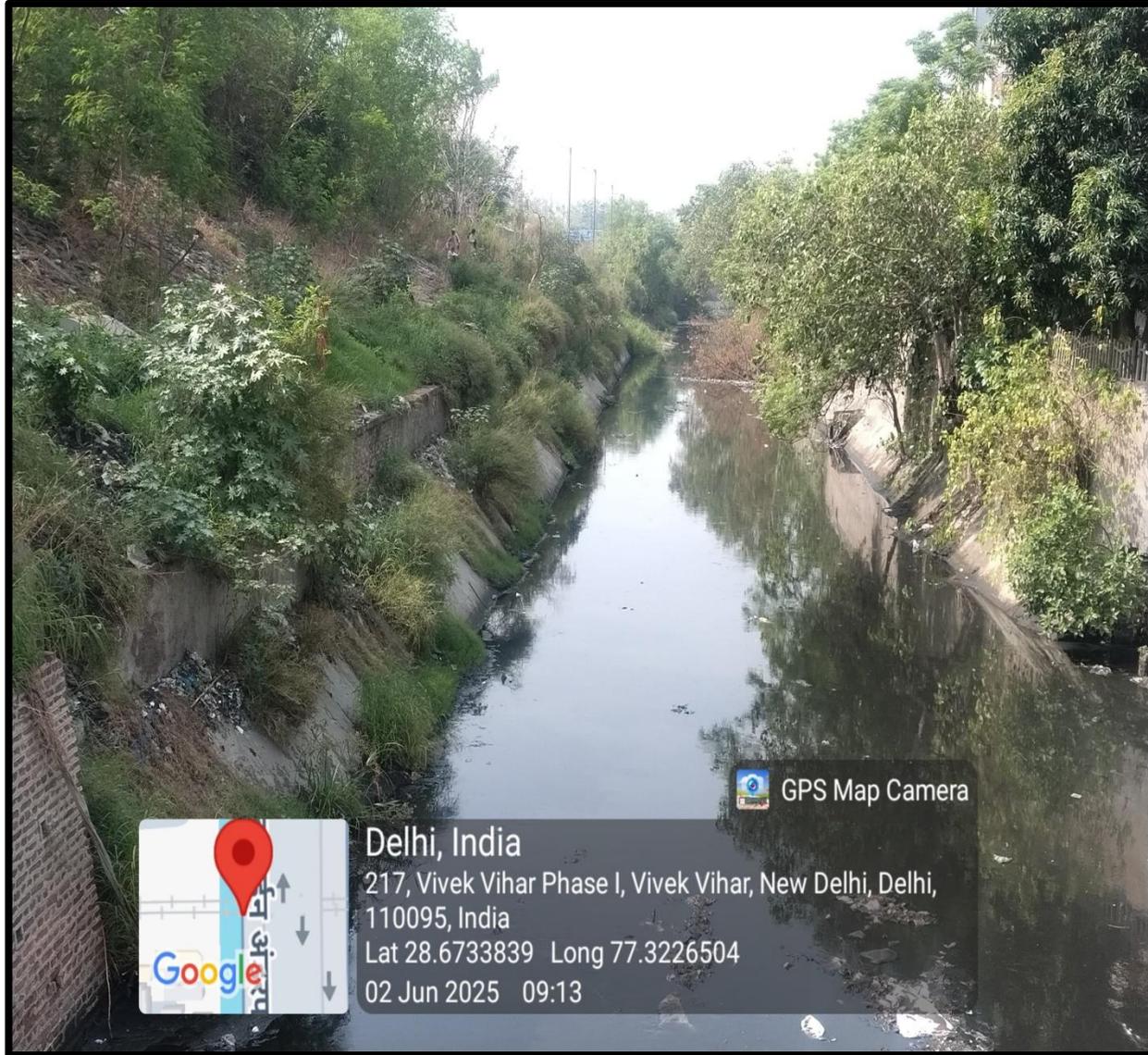
After



Before



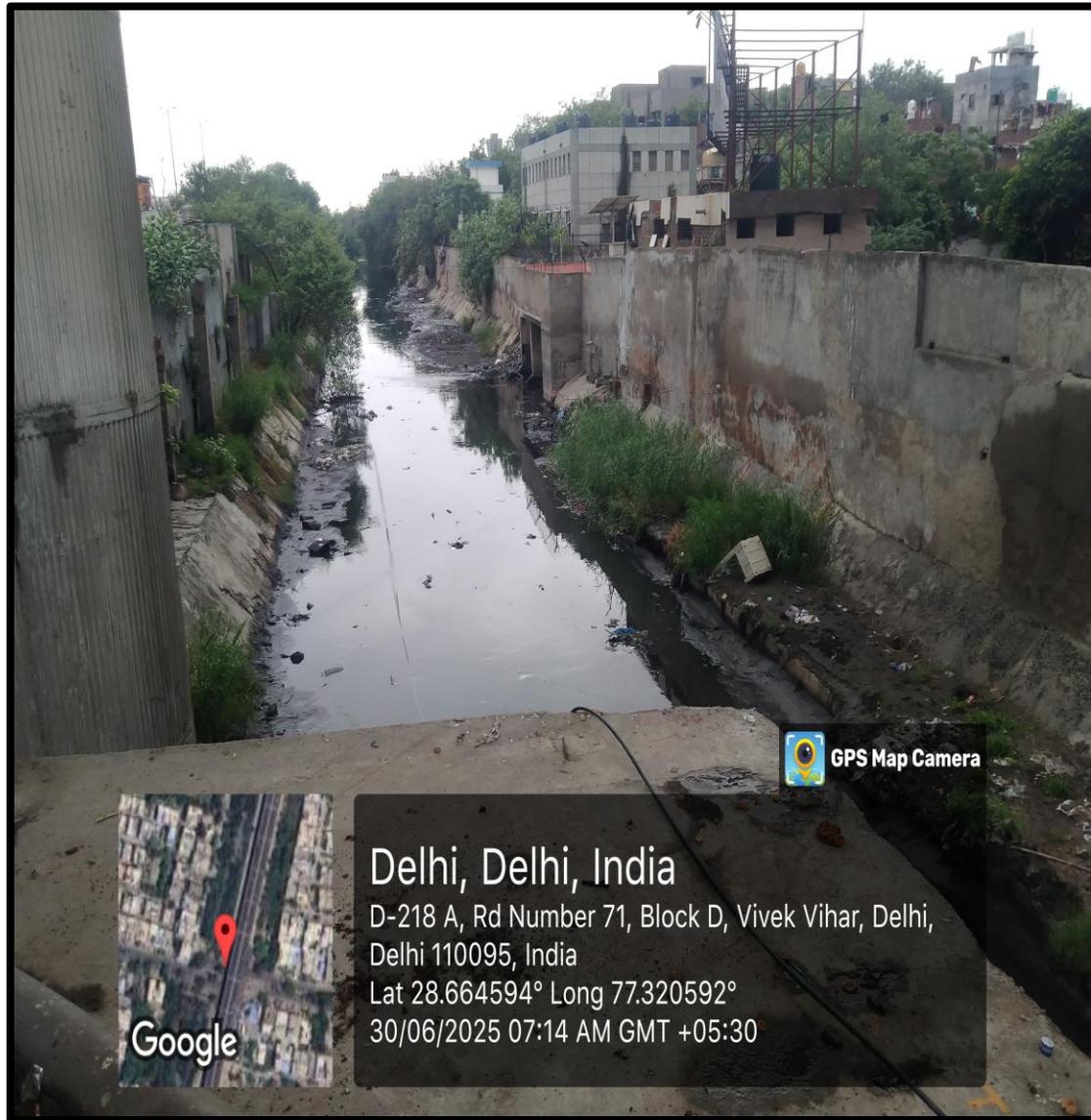
After



**Before**



**After**



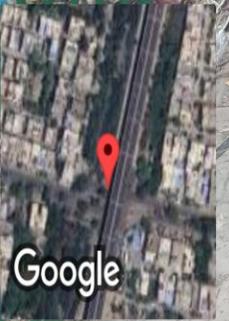
Before



After



GPS Map Camera

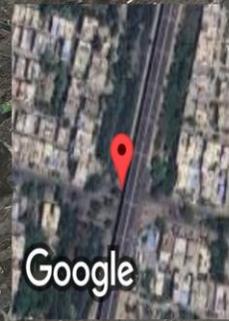


Delhi, Delhi, India  
D-218 A, Rd Number 71, Block D, Vivek Vihar, Delhi,  
Delhi 110095, India  
Lat 28.664594° Long 77.320592°  
29/06/2025 10:11 AM GMT +05:30

Before



GPS Map Camera



Delhi, Delhi, India  
D-218 A, Rd Number 71, Block D, Vivek Vihar, Delhi,  
Delhi 110095, India  
Lat 28.664594° Long 77.320592°  
29/06/2025 12:19 PM GMT +05:30

After



Before



After

**PROGRESS FOR DESILTING OF I&F DRAINS FOR THE YEAR 2025**

DIVISION-MU-II

CIRCLE-FC-1

55

S.No.	Name of Drain & Length of Drain	Name of Machine	Location	Length of Drain & by Deptt. Machines/ or Contract	Date of Start	Target date fixed for completion	Estimated quantity of the silt to be removed in cum/length of the drain to be cleared from floating material/ TARGET in METRIC TON	Phy. Progress of earth work as on date <u>04.07.2025</u> In Metric Ton	Qty. of silt removed to landfill sites (in cum)	Expenditure incurred during the month	Total expenditure during the year	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
<b>Trunk Drain No.1</b>												
1	RD 11100m - 10740m L/B	TFC-85-05	Near Ganga Vihar	Departmental Machine	01.01.2025	31.05.2025	34000	36692	-	-	-	(Tata - Hyd. Excavator - 200) Machine also used for lifting the floating materials at site.
2	RD 11300m - 11700m L/B	T-3538 Dragline	Near Johripur Extn.	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
3	RD 13000m - 12687m R/B	HE (New) 16822	Near Samshan Ghat	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
4	RD 12230m - 11700m L/B	T-3536 Dragline	Near Pardhanpulia	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
5	RD 10000m - 9500m R/B	TATA HYD EX.200	Kabir Nagar to Jafrabad	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
6	RD 13000m - 13387m R/B	HE-9906	Shanti Nagar	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
7	RD 1940m U/S L/B	TFC-85-02	Karkari Mode	Departmental Machine	01.01.2025	31.05.2025	9000	14579	-	-	-	Shifted to D/S ITO Barrage L/B Yamuna River dt. 7.5.25
8	RD-0m-260m U/S L/B	HE-16825	Near Patparganj Industrial Area	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
9	RD-5300m to 5500m L/B	HE-9905	Kantli Nagar	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
<b>Trunk Drain No.2</b>												
1	RD -2700m - 3200m D/S L/B	8EML-HE-16827	TATA Telco	Departmental Machine	01.01.2025	31.05.2025	15000	20636	-	-	-	
	RD -2700m - 3200m U/S L/B	HE - 9904	Near Anand Vihar Railway Station		01.01.2025	31.05.2025			-	-	-	
<b>Gazipur Drain</b>												
1	RD-2100m D/S L/B	HM -1 Dragline	Opp. Dharmshilla Hospital	Departmental Machine	01.01.2025	31.05.2025	24500	52119	-	-	-	Shifted at TD-1 L/B on 05.04.2025 Shifted at TD-2 L/B on 07.04.2025
2	RD-5400m-6150m D/S R/B	HM-10 Dragline	Near Ghazipur Police Station	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
3	RD-3500m-2800m U/S L/B	HM-11 Dragline	Opp. DJB New STP Kaundli	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
4	RD-400m U/P L/B	HE - 9905	Near Crown Plaza Hotel	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
5	RD-2100m to 2800m U/P L/B	HE - 9904	Opp. Dharmshilla Hospital	Departmental Machine	01.01.2025	31.05.2025			-	-	-	
<b>Escape Drain-I</b>												
1	RD-0-980 Right Bank	HE (New) 16811	Bhagirathi Vihar	Departmental Machine	01.01.2025	31.05.2025	12000	13376	-	-	-	Deployed on 15.04.25
2		HE (New) 16822										
<b>Bund Drain</b>												
1	RD-1560m-3075m	HE-9906	Opp. Delhi Police CRP Camp Khajuri	Departmental Machine	-	-	-	792	-	-	-	Shifted to Relief Drain 20.05.2025

# Trunk<sup>104</sup> Drain No. II 56

Starting Point	Dilshad Garden Metro Station
End Point	Tata Telco
Length	4580 mtr
Bed Width (Avg)	12.75 mtr
Catchment Area	5390.31 hect
Maximum Design Discharge	88 Cumec
Location through which drain passes	Suryanagar Store, Vivek Vihar Anand Vihar Metro Stn.



Delhi, Delhi, India  
 Anand Vihar I.s.b.t., Isbt Anand  
 Delhi, 110092, India  
 Lat 28.646828° Long 77.3171°  
 03/01/25 01:37 PM GMT +05:30

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